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(PART-I-SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO: 55(RE: 2008)/2004-2009
NEW DELHI: DATED: 01.08.2008

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of the Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following amendments/ additions/deletions/corrections in the Handbook of Procedures, Vol.2, and 2004-2009, as amended from time to time

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.2), 2004-2009, as amended from time to time, amendments/corrections/modifications at appropriate places as mentioned in ANNEXURE "A" to this Public Notice are made.

This issues in public interest.

(R. S. Gujral)
DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F.No.01/80/162/1550/AM08/DES-I/DES-II)

ANNEXURE "A" TO THE PUBLIC NOTICE NO. 55 (RE-2008)/2004-2009 DATED : 01.08.2008

ENGINEERING PRODUCTS

AMENDMENTS/CORRECTIONS

The norm covered by this entry is AMENDMENT to read as under:-

C – 27

SION	Export Item	Qty.	Import Item	Quantity
C 27	Aluminum / Aluminum Alloy Cast Articles	1 Kg.	Aluminum Scrap	1.10 Kg/Kg of Aluminum content in

	Alloy Cast Articles Including Parts & Components		Scrap	Aluminum content in the export product
			OR Aluminum Ingot	1.06 Kg/Kg of Aluminum content in the export product

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VÉÉA:

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